

शिक्षा, समाज कल्याण और संस्कृति
 मंत्री (डा० प्रताप चन्दर चन्दर) : (क) 4131

(ख) 5613 अध्यापक ।

(ग) और (घ). 3563 अध्यापक पहले ही स्थायी हैं । 50 अध्यापकों के शेष मामले विचाराधीन हैं ।

Cotton Production

3071. SHRI S. R. DAMANI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the targets fixed and actual production of cotton each year during the current five-year Plan;

(b) whether any time-bound national programme has been drawn up for increasing the per acre yield; and

(c) if so, facts thereof and how and where it is being implemented?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The information is given below:

Year	Target	Production
	(lakh bales of 170 Kgs. each)	
1974-75	72.00	71.55
1975-76	72.00	61.01
1976-77	75.00	Official estimates not yet available.

(b) and (c). In order to supplement the efforts of the State Government in increasing the per acre yield and also the total cotton production, so as to achieved the targeted production of 80 lakh bales at the end of the Fifth Plan, a Centrally Sponsored Scheme of Intensive Cotton District Programme is being implemented. During the

Fifth Plan this scheme is in operation in the important cotton-growing States of Punjab, Haryana, Rajasthan, Gujarat, Tamil Nadu, Andhra Pradesh, Madhya Pradesh, Uttar Pradesh, Karnataka, Maharashtra, Orissa and West Bengal. Under this Scheme, besides giving 100 per cent assistance for the appointment of staff, the Government of India is giving subsidy for strengthening cotton seed multiplication programme, production of nucleus and foundation seed, hybrid seed production, plant protection equipments, *Kapas* grading centres, demonstration, etc. In addition, an Integrated Cotton Development Project with the assistance of the World Bank is also being implemented during the Fifth Plan in the States of Punjab, Haryana and Maharashtra. On the recommendations of the Special Group on Cotton, Edible Oilseeds and Pulses, Government of India are considering a scheme for suitably subsidising the operational charges for aerial spraying of pesticides, particularly for the benefit of small and marginal farmers, during the current season. Besides, the existing Intensive Cotton Distt. Programme is proposed to be further extended to 7 new rainfed districts, for producing mainly medium staple cotton.

Import of Foodgrain Under PL-480

3072. SHRI VAYALAR RAVI:
 SHRI N. SREEKANTAN
 NAIR:
 SHRI K. KUNHAMBUR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Government have decided to stop the import of foodgrain under PL-480;

(b) if so, the reasons therefor; and

(c) the total quantity of foodgrain so far imported under PL-480?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). There is no proposal for the import of foodgrains from U.S.A. under PL-480 arrangement during the current year.

(c) The total quantity of foodgrain imported under PL-480 between 1956 and 1976 is of the order of about 59.4 million tonnes.

Poor People Living on Pavements in Big Cities

3073. **SHRI VAYALAR RAVI;**
SHRI N. SREEKANTAN
NAIR;
SHRI K. KUNHAMBU;

Will the Minister of **WORKS AND HOUSING AND SUPPLY AND REHABILITATION** be pleased to state:

(a) whether millions of poor people are still living on pavements in big cities of India;

(b) if so, the total estimated number of such poor people in cities (Corporations); and

(c) the steps proposed to be taken to provide housing facilities to them?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDER BAKHT): (a) and (b). No up-to-date statistics of the number of people living on pavements in cities are available.

(c) The State Governments and local bodies are competent to formulate projects for providing accommodation to the shelterless people by constructing night-shelters as has been done by the Municipal Corporation of Delhi.

Alternative Plots to Plot Holders in Loni Residential Area

3074 **SHRI KACHRULAL HEMRAJ JAIN:** Will the Minister of **WORKS AND HOUSING AND SUPPLY AND**

REHABILITATION be pleased to state:

(a) whether Government are considering to give alternative plots to those plot holders who were allotted plots of land in Loni residential area and in whose case some dispute has arisen with the original owners of the land in Pitampura Residential Scheme where plots are available and where for allotment of plots of land, new applications have been invited; and

(b) if so, the particulars thereof and if not, the particular reasons when plots are available in Pitampura Residential Scheme and these poor low income group people have already paid full amount of the plot more than a year back and even the lease has also been executed?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The matter is under consideration.

Representation by S.C./S.T. Employees for Promotion of National Seeds Corporation

3075. **SHRI MAHI LAL:** Will the Minister of **AGRICULTURE AND IRRIGATION** be pleased to refer to the reply given to Unstarred Question No. 1002 on the 20th June, 1977 regarding percentage of Scheduled Castes and Scheduled Tribes in National Seeds Corporation and state:

(a) whether some employees belonging to Scheduled Castes and Scheduled Tribes in National Seeds Corporation made representations for promotion and they were being neglected in spite of availability of due opportunities for their promotion; and

(b) if so, the action taken or proposed to be taken in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Two employees of the National Seeds